

SENIOR CIVIL JUDGE AND JMFC, SHAHAPUR

Bhamini

SENIOR CIVIL JUDGE AND JMFC

Cause List Date: 23-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 14/2019 (NOTICE)		Gogi P.S Vs Pairooj	App
2	CrI.Misc. 1/2020 (NOTICE)		The.C.M.O Vs Vijayakumar	A
(C.C./0000292/2013)				
3	C.C. 18/2020 (EVIDENCE-Civil)		B.Gudi PS Vs A-1 Mahiboobsab	APP
4	C.C. 5/2019 (APPEARANCE OF ACCUSED)		Shahapur P.S Vs Piddappa	App
5	C.C. 6/2019 (APPEARANCE OF ACCUSED)		Shahapur P.S Vs Syed Kutubuddin	App
6	C.C. 1/2020 (APPEARANCE OF ACCUSED)		Wadgera P.S Vs Modinsab	App
7	C.C. 11/2020 (APPEARANCE OF ACCUSED)		B.Gudi PS Vs Basawaraj Natekar	APP
8	C.C. 21/2020 (APPEARANCE OF ACCUSED)		B.Gudi PS Vs Gopanna	APP
9	C.C. 67/2020 (APPEARANCE OF ACCUSED)		Bheemaryanagudi PS Vs Shomshekar S/o Chandrappa Mala	APP
10	C.C. 79/2020 (APPEARANCE OF ACCUSED)		Bheemaryanagudi PS Vs Shanthgouda S/o Sharnappa Halimani	APP
11	C.C. 188/2020 (APPEARANCE OF ACCUSED)		Bheemaryanagudi PS Vs Mareppa S/o Amlappa Doddamani	APP Kattimani Vasudev Hanumantappa
12	C.C. 225/2020 (APPEARANCE OF ACCUSED)		Bheemaryangudi P.S Vs Malakappa S/o Melappa @ Mallappa Kudlur	APP

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13	C.C. 235/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S Vs Anand S/o Devindrappa Hongunti	APP
14	C.C. 250/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S Vs Siddappa S/o Suresh Pavar	APP
15	C.C. 126/2020 (FRAMING OF CHARGE OR PLEA)		Bheemaranagudi PS Vs Ramesh S/o Sudhakarreddy Madar 22 years,	APP
16	C.C. 179/2020 (FRAMING OF CHARGE OR PLEA)		Bheemaranagudi PS Vs Sayabanna S/o Bheemareddy Bailapur	APP
17	C.C. 248/2020 (FRAMING OF CHARGE OR PLEA)		Bheemarayangudi P.S Vs Hanmanth S/o Dharmanna Rayaldar	APP

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1	O.S. 12/2016 (Objection)		Sugamma Vs Shankamma	S V Kulkarni
2	FDP 8/2018 (AWAIT ORDER)		Halkattappa Vs Channabassappa	Sahu S Shekhar
3	M.V.C. 94/2019 (Objection)		Mahantesha Vs Shrirajuddin	Padashetty Gururaj
4	FDP 15/2019 (Objection)		Monohar Vs Basavaraj	Kanchi Shreemanth
5	M.V.C. 19/2020 (Objection)		Laxman Vs G. Naresha	Padashetty Gururaj
6	R.A 12/2020 (Objection) IA/1/2020		Siddayya Vs Bhoruka Power Corporation by its Manager	Kattimani Salomon Alfred
7	O.S. 56/2020 (SUMMONS)		Raviraj S/o Baganna Kembavi Vs Basavaraj S/o Hayalappa Bagli	R.M.Honnareddy Advocate.
8	EX 72/2016 (NOTICE)		Geeta Vs The D M National General insurance co	G S P
9	EX 67/2018 (NOTICE)		Amalappa Vs Hanamantha	Santosh Mahendrakar
10	R.A 9/2019 (NOTICE)		Neelamma Vs Bannamma	Patil Shantagaouda venkangouda
11	O.S. 47/2019 (NOTICE) IA/2/2019		Neelamma Vs Linganna	Sugural Hemareddy H C Reddy
12	O.S. 74/2019 (NOTICE)		Nilamma Vs Manappa @ Manayya Anabi	Deshapande Gururaj Shahamarao
13	O.S. 95/2019 (NOTICE) IA/1/2019 IA/2/2019		Hayyalappa Vs Sharanamma	T G Kulkarni Advocate
14	O.S. 114/2019 (NOTICE) IA/1/2019		Omkar his natural mother Smt. Suvarna Vs Venkat Manik Reddy	R.M Honnareddy

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15	M.A. 1/2020 (NOTICE) IA/1/2020		Bassamma Vs Syed Sofi Vazeer	Mudbool BHASKAR RAO
16	EX 5/2020 (NOTICE)		Bhimaraya @ Bheemanna Vs Gunjalappa @ Gujalappa	Deshapande Gururaj Shahamarao
17	O.S. 20/2020 (NOTICE) IA/1/2020 IA/2/2020		Karan Vs Siddamma	S.S Sidhapurkar
18	R.A 11/2020 (NOTICE) IA/1/2020		Vijayakumar Vs Bassayya Swamy	Kanchi Shreemanth
19	M.V.C. 109/2020 (NOTICE)		Ankita Vs Siddramappa S/o Basavaraj madale	Padashetty Gururaj
20	M.V.C. 168/2020 (NOTICE)		Yallappa S/o Devappa @ Dyavappa Kachapur Vs The Senior ManagerHutti GoldMines Co.Ltd Koramangala	Deshamukh Santoshkumar Devrao Deshmukh
21	M.V.C. 169/2020 (NOTICE)		Vishalakshmi@ Eshamma @Vishalamma Vs M D NEKSRTC Central Office Sarige Sadan Station Road Kalaburagi	Deshamukh Santoshkumar Devrao Deshmukh
22	M.V.C. 171/2020 (NOTICE)		Siddappa @ Siddanna Vs Buranodin S/o Chunu Miya	Deshamukh Santoshkumar Devrao Deshmukh
23	Air.Misc 47/2020 (NOTICE)		Rafiq S/o Husensab Lalkot Vs Atavar @ Atavulla Raheman S/o Khamismsab Guttedar	App
24	M.V.C. 150/2020 (NOTICE)		Shivashankar @ Shankreappa S/o Mallappa Badiyal. Vs Devasi Kalluram S/o D. Rattaram,	Sahu S Shekhar
25	O.S. 65/2020 (NOTICE) IA/1/2020		Tangamma W/o Bassappa @ Bassanna Hugar Vs Ambramma W/o Bassappa @ Bassanna Hugar	Arvind Kumar
26	M.V.C. 286/2019 (APPEARANCE OF PARTY)		Sidramappa Vs Hanamantharaya	App

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27	M.C. 29/2020 (APPEARANCE OF PARTY)		Neelamma W/o Bheemaray (D/o Paramanna) Vs Nill	Siddiqui Yusuf
28	O.S. 11/2017 (HEARING)		Sushilamma Vs Venkatreddy	HANUMAGOUDA
(O.S./0000011/2017)				
: O.S./0000011/2017				
29	R.A 37/2017 (Step)		Md. Azhar Vs Mazhar Hussain	Kularni Shinivasarao venkatarao
(R.A/0000038/2017)				
30	FDP 6/2018 (Step)		Bassamma Vs Ghalemma	Timmapuri Nayeem Ahmad
31	O.S. 43/2018 (Step)		Chand Pasha Vs Jalalsab	Timmapuri Nayeem Ahmad
32	EX 57/2018 (HEARING)		Shivarachayya Vs Devakamma	K.N. Timmapuri
33	EX 64/2019 (Step)		Pramila Vs Hampamma	Sandeep N Desai
34	O.S. 9/2020 (Step)		Nindini Vs Visweshwarreddy	R.M.Honnareddy Sir.
35	O.S. 13/2020 (HEARING) IA/1/2020		Mahadevappa Vs Devindrappa	Kollur Ramanagowda H
36	EX 13/2020 (Step)		Bheemaraya S/o Hanmanta Vs Sharanappa S/o Bhimaraya Harijan	Sahu S Shekhar
37	M.A. 6/2020 (Step) IA/1/2020		Ameenreddy S/o Parvathreddy Police Patil Vs The Executive Engineer Rural Devolopment and Panchayat raj Division Kalaburagi	HONNAREDDY RAYANNA MALLAREDDEPPA
38	P and Sc 1/2020 (HEARING)		Siddalingamma W/o Sharnappa Thanagundi and others Vs All concerned	Sahu S Shekhar

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39	EX 66/2018 (ISSUES-CIVIL)		Annapurmma Vs Shivaraj	Rampure Basamma Mallappa
40	O.S. 9/2019 (ISSUES-CIVIL)		Ranganna Vs Hayyalappa	HONNAREDDY RAYANNA MALLAREDEPPA
41	O.S. 26/2018 (EVIDENCE-Civil)		Yankamma Vs Paramma	M.H.advocate
42	O.S. 39/2018 (EVIDENCE-Civil)		Pushpa Vs Parvatamma	Anand Kumar M. Swamy
43	L.A.C. 6/2018 (EVIDENCE-Civil)		Siddalingamma Vs The Assistant Commissioner Special Land Acquisition Officer Yadgir.	Y. Arundati
44	M.V.C. 276/2018 (EVIDENCE-Civil)		Dharmayya alias Dharmanna Vs Nagorao	RBD
45	M.C. 3/2019 (EVIDENCE-Civil)		Ashwini Vs Sunil	S.Shekhar
46	M.V.C. 31/2019 (EVIDENCE-Civil)		Santosh Vs Shreekanta	Sugural Hemareddy H C Reddy
47	M.V.C. 89/2019 (EVIDENCE-Civil)		Bhimavva Vs Mareppa	Kattimani Vasudev Hanumantappa
48	O.S. 52/2019 (EVIDENCE-Civil) IA/1/2019 IA/2/2019		Khazi Mohammed Allauddin Vs Khazi mohd Habeebuddin	Timmapuri Nayeem Ahmad
49	M.V.C. 18/2012 (EVIDENCE-Civil)		Basawaraj Vs Sharanappa	
50	O.S. 93/2019 (EVIDENCE-Civil)		Lachamma Vs Hanamanthi	Bukkal Mallikarjun Rayappa
51	EX 77/2019 (EVIDENCE-Civil)		Gangamma Vs Basawaraj	S.V.Kulkarni
52	M.V.C. 192/2019 (EVIDENCE-Civil)		Prakash Vs Venkatreddy	Rampure Basamma Mallappa

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53	M.V.C. 225/2019 (EVIDENCE-Civil)		Azeeza Begum and another. Vs Shrishail and 3 others.	Jamadar Syed Ibrahim
54	M.V.C. 10/2020 (EVIDENCE-Civil)		Mahesh Vs Deepakkumar	Deshapande Gururaj Shahamarao
55	O.S. 14/2020 (EVIDENCE-Civil) IA/1/2020		Devendra Vs Honnappa	Bhaskar Rao
56	R.A 34/2017 (ARGUMENTS-Civil)		Sugureddy Vs Siddappa LR.S Shankramma	HONNAREDDY RAYANNA MALLAREDDPEPA
(R.A/0000035/2017)				
57	M.C. 35/2018 (ARGUMENTS-Civil)		Anita Vs Channverayya	Sahu S Shekhar
58	R.A 11/2019 (ARGUMENTS-Civil) IA/1/2019		Ayyanagouda Vs Laxmibai	Ramesh .N.DESHPANDE
59	R.A 39/2019 (ARGUMENTS-Civil) IA/1/2019 IA/2/2019		Manohar Vs Manamma	Timmapuri Nayeem Ahmad
60	R.A 10/2020 (ARGUMENTS-Civil) IA/1/2020		Mareppa Vs Sopanna	R.M.Honnarreddy
61	R.A 18/2018 (JUDGEMENT-CIVIL)		Bhimanna Vs Santosh Kumar	Kollur Ramanagowda H
62	R.A 19/2018 (JUDGEMENT-CIVIL)		Chennamma Vs Santosh Kumar	Ramesh .N.DESHPANDE
63	R.A 28/2018 (JUDGEMENT-CIVIL)		Sameena Begum Vs Mohd. Iftekhhar	Padashetty Gururaj
64	R.A 31/2019 (JUDGEMENT-CIVIL) IA/1/2019		Ambanna Vs Anupama	Devaraj B Chatti
65	R.A 45/2019 (JUDGEMENT-CIVIL)		Ramreddy Vs The state of Karnataka Through the Deputy Commissioner Yadgiri	S.V.Kulkarni Sir.
66	R.A 2/2020 (JUDGEMENT-CIVIL)		Hanmareddy Vs Krishnappa	S.V.Kulkarni Sir.

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67	EX 20/2019 (ORDERS-CIVIL)		Shivanna Vs Divisional Controler NEKSRTC Bagalkot	Kattimani Salomon Alfred

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1	C.C. 400/2015 (SUMMONS)		Tayamma @ Laxmi Vs Mallappa@Mallikarajun	SRI T.NAGENDRA
2	CrI.Misc. 933/2015 (SUMMONS)		JMFC Shahapur Represented by C.M.O. Vs Shamid Doddamani	
3	C.C. 529/2016 (SUMMONS)		Shahapur PS Vs Basavaraj	
4	C.C. 283/2017 (SUMMONS)		state through shahapur ps Vs PARASHURAM	
5	C.C. 284/2017 (SUMMONS)		State of Karntaka Shahapur PS Vs Keshava	
6	C.C. 1082/2017 (SUMMONS)		Shahapur PS Vs Shek Ateek	
7	C.C. 767/2018 (SUMMONS)		Sriram Transport Finance Co.Ltd. Vs Syed Goushpeer	Deshamukh Santoshkumar Devrao Deshmukh
8	C.C. 768/2018 (SUMMONS)		Sriram Transport Finance Co.Ltd. Vs Suresh	Deshamukh Santoshkumar Devrao Deshmukh
9	CrI.Misc. 1006/2017 (NOTICE)		Shreedevi Vs Shree Kantayya @ Kanthayya	SRI T.NAGENDRA
10	CrI.Misc. 738/2019 (NOTICE)		Shabana Begum Vs Syed Hussain	Rampure Basamma Mallappa
11	CrI.Misc. 401/2020 (NOTICE)		Anjana @ Laxmi Vs Dattatraya	Kularni Shinivasarao venkatarao
ISSUE CAUSE NOTICE				
12	CrI.Misc. 573/2020 (NOTICE)		Devakemma Vs The Tahasildar Shahapur	ammannavar Sharabanna
13	CrI.Misc. 574/2020 (NOTICE)		Sharanamma Vs The Tahasildar Shahapur	ammannavar Sharabanna
14	CrI.Misc. 576/2020 (NOTICE)		Ningappa Vs The Tahasildar Shahapur	Sannati Sidramappa SO Sharanappa

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15	Crl.Misc. 578/2020 (NOTICE)		Siddamma Vs The Tahasildar Shahapur	S S Hiremath
16	Crl.Misc. 579/2020 (NOTICE)		Basamma Vs The Tahasildar Shahapur	Nagendrappa B Balabatti
17	C.C. 84/2009 (HEARING)		Shivanarayanappa Vs Shivaram	
18	C.C. 704/2018 (APPEARANCE OF ACCUSED)		Ayyanagouda Vs Ramesha	S V Patil
19	C.C. 1050/2018 (APPEARANCE OF ACCUSED)		Shahapur P S Vs Basavaraj	s
20	C.C. 1057/2018 (APPEARANCE OF ACCUSED)		Venkaraj Vs Rajkumar	Sandeep N Desai
21	C.C. 1094/2018 (APPEARANCE OF ACCUSED)		Shahapur P S Vs Riyaz	s
22	C.C. 1098/2018 (APPEARANCE OF ACCUSED)		Shahapur P S Vs Mallappa	s
23	C.C. 1100/2018 (APPEARANCE OF ACCUSED)		Shahapur P S Vs Maruti	s
24	C.C. 532/2019 (APPEARANCE OF ACCUSED)		Shriram Transport Finance Company Ltd. Vs Ambadas	Deshamukh Santoshkumar Devrao Deshmukh
25	C.C. 592/2019 (APPEARANCE OF ACCUSED)		Gopichandra Vs R.Mani	Kulkarni Laxmi Narayana Shinivasrao
26	C.C. 831/2019 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Siddannagouda	APP
27	C.C. 874/2019 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Ambresh	APP
28	C.C. 875/2019 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Basappa	APP
29	C.C. 1236/2019 (APPEARANCE OF ACCUSED)		P.Ventata Ramana Vs Chand Pasha	Kularni Shinivasrao venkatarao

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30	C.C. 1264/2019 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Jetteppa	APP
31	C.C. 1272/2019 (APPEARANCE OF ACCUSED)		M.D.Riyazuddin Vs Khadeer Pasha	Sahu S Shekhar
SUMMONS TO ACCUSED				
32	C.C. 922/2020 (APPEARANCE OF ACCUSED)		Jaganath Vs Basalingappa	HONNAREDDY RAYANNA MALLAREDDPEPA
33	C.C. 279/2012 (FRAMING OF CHARGE OR PLEA)		SHAHAPUR PS Vs ARJUN SHILMURTHY SRIMANTH	
: Crl.Misc./0001317/2016				
34	C.C. 320/2017 (FRAMING OF CHARGE OR PLEA)		Shahapur PS Vs Basavaraj	
35	C.C. 207/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur Police Vs Kalappa	App
36	C.C. 559/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS Vs Suresh	App
37	C.C. 685/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS Vs Ayyappa	APP
38	C.C. 1098/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS Vs Sharanapa	App
39	C.C. 1439/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS Vs Mallikarajun	APP
40	C.C. 1441/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS Vs Shivashankar	APP
41	C.C. 421/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS Vs Chandappa	APP
42	C.C. 809/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur Vs Baswaraj	App
43	C.C. 534/2017 (EVIDENCE-CRIMINAL)		Tippanna Vs Ramanjneya	Pujari Mallappa

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44	C.C. 961/2017 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Siddappa	
45	C.C. 1055/2017 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Ravi	
46	C.C. 1084/2017 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Ameer Ali	
47	C.C. 1085/2017 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Rajeesab	
48	CrI.Misc. 386/2018 (EVIDENCE-CRIMINAL)		Yankamma Vs Laxmi	BMR
49	C.C. 814/2018 (EVIDENCE-CRIMINAL)		Shahapur P S Vs Ramesh	s
50	C.C. 893/2018 (EVIDENCE-CRIMINAL)		Shahapur P S Vs Satish	s
51	C.C. 950/2018 (EVIDENCE-CRIMINAL)		Shahapur P S Vs Mallikarjun	s
52	C.C. 954/2018 (EVIDENCE-CRIMINAL)		Shahapur P S Vs Rayappa	s
53	C.C. 992/2018 (EVIDENCE-CRIMINAL)		Shahapur P S Vs Bheemanna	s
54	C.C. 1115/2018 (EVIDENCE-CRIMINAL)		Shahapur P S Vs Anand	s
55	C.C. 421/2020 (EVIDENCE-CRIMINAL)		Bhimareddy Vs Prashanthkumar	Desai Amaresh Shivareddappa
56	C.C. 545/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Shahapur PS Vs Mahesh	
57	C.C. 224/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Shahapur PS Vs Eashappa	

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58	C.C. 941/2019 (ACCUSED STATEMENT u/s 313 CrPC)		Yankappa Vs Ramanjanayya	Bukkal Mallikarjun Rayappa
59	C.C. 407/2014 (for objections)		State of Karnataka Shahapur PS Vs Bhagappa	App
60	C.C. 772/2014 (Further arguments)		State of Karnataka Shahapur PS Vs Parashuram	App
61	C.C. 735/2015 (Await Records)		Laxmi Devi Vs Om Prakash Chari	Sahu S Shekhar
62	CrI.Misc. 864/2017 (for objections)		Shaheen Begum Vs Abdul Khadar	Sandeep N Desai

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1	O.S. 182/2006 (HEARING)		BASAPPA NINGAYYA Vs BALAPPA RAJENDRA	B.R. S.A. AND M.N.P.
2	O.S. 189/2013 (HEARING)		Yenkamma Vs Devindrappa	Sri S.V.Kulkarni Shahapur
3	FDP 2/2013 (HEARING)		Maleshi Vs Chandramappa	V.S.Patil
4	O.S. 79/2014 (HEARING)		Afsar Begum Vs Khasim Ali	Sri H.B. Shahapur
5	O.S. 239/2015 (HEARING)		Syed Maqbool Baramani Vs Syed Usman Maramani	Ramesh .N.DESHPANDE
6	FDP 7/2017 (HEARING)		Rayappa Vs Neelamma	Kattimani Salomon Alfred
7	O.S. 207/2018 (HEARING) IA/1/2018		Abhishek Vs Chandrashekar	Kattimani Salomon Alfred
8	O.S. 197/2019 (HEARING)		Siddamma Vs M/s Cor Green Sugar and Fules Pvt.Ltd.	Patil Shantagaouda venkangouda
9	O.S. 18/2012 (EVIDENCE-CIVIL)		MREAPPA KAWALI NINGAPPA Vs TIMMANNA CHAR YA JAGADAR SHAMRAO	
10	O.S. 290/2012 (EVIDENCE-CIVIL)		JAYATHIRTHA KULKARNI RAJALAXMI Vs RAMARAO KULKARNI PRAKASHRAO @ PRAKASHA BATU	R.N.DESHPAND
11	O.S. 161/2015 (EVIDENCE-CIVIL)		Sridevi Vs Devindramma	Kulkarni Laxmi Narayana Shinivasrao
12	O.S. 367/2015 (EVIDENCE-CIVIL) IA/1/2015		Mallamma Vs Siddappa	Sahu S Shekhar
13	O.S. 121/2016 (EVIDENCE-CIVIL)		Ansuya Vs Gurunathreddy	HONNAREDDY RAYANNA MALLAREDDPEPPA
14	O.S. 171/2016 (EVIDENCE-CIVIL)		Malkamma Vs Devindrappa	Kanchi Shreemanth

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15	O.S. 211/2017 (EVIDENCE-CIVIL)		T.Ramesh Vs Tippanna	HONNAREDDY RAYANNA MALLAREDDEPPA
16	O.S. 25/2019 (EVIDENCE-CIVIL)		SS Hasan Nizami Sarmast Vs Hanamanth	NK
17	O.S. 47/2019 (EVIDENCE-CIVIL)		Devamma Vs Piddappa	Kollur Ramanagowda H
18	O.S. 57/2019 (EVIDENCE-CIVIL)		Syed Rasool Vs Ganwar bee	Rampure Basamma Mallappa
19	O.S. 143/2019 (EVIDENCE-CIVIL)		Yallappa Vs Bheemanna	Sahu S Shekhar
20	O.S. 173/2019 (EVIDENCE-CIVIL)		Shankar Gouda Vs Neelamma	Patil Mlakappa Dhulappa
21	Misc 15/2015 (ARGUMENTS-CIVIL)		Saleem Sab Vs Mahimuda Begum	Mudbool BHASKAR RAO
22	O.S. 183/2016 (ARGUMENTS-CIVIL)		Manappa Vs Parvati	Sahu S Shekhar
23	O.S. 291/2015 (DEFENCE EVIDENCE)		Nabuma Vs Basha	Sahu S Shekhar
24	O.S. 181/2009 (for amended plaint)		BASANREDDY SHRIDEVI Vs MALAREDDY BANNAMMA	
25	FDP 2/2011 (Await commissioner report)		DEVINDRAPPA MALLAMMA Vs SHESHAPPA DEVINDRAPPA	R.N.DESHPAND
26	O.S. 63/2014 (for amended plaint) IA/1/2014		Manappa Vs Kareppa	Sri Sharabanna Rastapur
27	O.S. 127/2015 (OBJECTION TO IA)		Sofia Begum Vs Abdul Raheem	Patil Shantagaouda venkangouda
28	O.S. 175/2015 (OBJECTION TO IA)		Nagamma Vs Hanamanthi	Kollur Ramanagowda H
29	O.S. 197/2017 (OBJECTION TO IA)		Maremma Vs Mallamma	M R Malipatil

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30	O.S. 1/2018 (for amended plaint)		Shivappa Vs Ramayya	Kulkarni Laxmi Narayana Shinivasrao
31	O.S. 65/2019 (For Steps)		Channabassamma Vs Devikkamma	HONNAREDDY RAYANNA MALLAREDEPPA
32	Misc 5/2019 (for objections) IA/1/2019		Subhash Vs Shivmurthappa	Kulkarni Laxmi Narayana Shinivasrao
33	O.S. 251/2019 (written statement or objection)		Jagadevi Vs Ayyappa	SRI T.NAGENDRA
34	O.S. 253/2019 (written statement or objection)		Sharanamma Vs Rajugouda	Kulkarni Laxmi Narayana Shinivasrao
35	O.S. 273/2019 (For Steps)		Peerappa Vs Sangamma	Sahu S Shekhar
36	O.S. 275/2019 (written statement or objection)		Radhabai Vs The Deputy Commissioner Yadgir	SANTHOSH MAHINDRAKAR
37	O.S. 293/2019 (written statement or objection) IA/1/2019		Bassamma Vs Shivanna	Sahu S Shekhar
38	O.S. 315/2019 (Further arguments)		Basalingamma Vs Mallamma	Rampure Basamma Mallappa

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11.00 - 2.00 PM				
1	Crl.Misc. 805/2019 (NOTICE)		Bhagyashree Vs Sharanappa	Rampure Basamma Mallappa
ISSUE CAUSE NOTICE				
2	Crl.Misc. 580/2020 (NOTICE)		Aabeda Begum Vs The Tahasildar Shahapur	Jalahalli Bilquis Fatima
3	Crl.Misc. 581/2020 (NOTICE)		Samarth Vs The Tahasildar Shahapur	RHK
4	Crl.Misc. 582/2020 (NOTICE)		Bhimappa Vs The Tahasildar Shahapur	Hosmani Hayyalappa
5	Crl.Misc. 583/2020 (NOTICE)		Shareifa Begum Vs The Tahasildar Shahapur	Ammanor Sharabanna
6	Crl.Misc. 584/2020 (NOTICE)		Indramma Vs Channareddy	Kulkarni Laxmi Narayana Shinivasrao
7	Crl.Misc. 586/2020 (NOTICE)		Afreen Vs Mohammad	HONNAREDDY RAYANNA MALLAREDEPPA
8	Crl.Misc. 587/2020 (NOTICE)		Renuka Vs Nagaraj	Pujari Mallappa
9	C.C. 57/2019 (APPEARANCE OF ACCUSED)		Wadagera P S Vs Laxmipathi Raju	s
10	C.C. 263/2019 (APPEARANCE OF ACCUSED)		Excise P s Vs Sharanappa	s
11	C.C. 1256/2019 (APPEARANCE OF ACCUSED)		Basamma Vs Ningappa	SANTHOSH MAHINDRAKAR
12	C.C. 1257/2019 (APPEARANCE OF ACCUSED)		Hanmanti Vs Shakeela Begum	SRI T.NAGENDRA
13	C.C. 1308/2019 (APPEARANCE OF ACCUSED)		Wadgera PS Vs Ningappa	APP
14	C.C. 1309/2019 (APPEARANCE OF ACCUSED)		Wadgera PS Vs Irappa	APP
15	C.C. 910/2020 (APPEARANCE OF ACCUSED)		Wadgera PS Vs A1. Muniyappagouda	APP

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16	C.C. 172/2018 (FRAMING OF CHARGE OR PLEA)		Gogi PS Vs Pomu @ Pomanna	
17	C.C. 180/2018 (FRAMING OF CHARGE OR PLEA)		Gogi PS Vs Dodda Manayya	
18	C.C. 256/2018 (FRAMING OF CHARGE OR PLEA)		Wadagera Ps Vs Siddappa	
19	C.C. 721/2018 (FRAMING OF CHARGE OR PLEA)		Wadgera PS Vs Mallikarjuna	APP
20	C.C. 1008/2018 (FRAMING OF CHARGE OR PLEA)		Gogi P S Vs Devappa @ Devindrappa	s
21	C.C. 49/2013 (EVIDENCE-CRIMINAL)		WADAGERA PS Vs KARIBASSAPPA METRE SAYABANNA	
22	C.C. 57/2013 (EVIDENCE-CRIMINAL)		PS GOGI Vs BASAVARAJAPP MAHARUDRAPPA	
23	C.C. 123/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Wadager PS Vs Basavaraj	APP
24	C.C. 127/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Wadager PS Vs Devappa	APP
25	C.C. 592/2016 (EVIDENCE-CRIMINAL)		Wadgera PS Vs Anand	
26	C.C. 302/2017 (EVIDENCE-CRIMINAL)		Wadgera PS Vs Sharangouda	
27	C.C. 724/2018 (EVIDENCE-CRIMINAL)		Wadgera PS Vs Chandapasha	APP
28	C.C. 1049/2019 (EVIDENCE-CRIMINAL)		Gogi PS Vs Govind	APP
29	C.C. 423/2020 (CUSTODY MATTERS)		Wadgera PS Vs Nazeer @ Najeer Ahemad Sab @ Nazeer Sab	APP
30	C.C. 177/2013 (ACCUSED STATEMENT u/s 313 CrPC)		WADAGERA PS Vs SHIVU	APP

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31	C.C. 1417/2014 (ACCUSED STATEMENT u/s 313 CrPC)		State of Karnataka Wadager PS Vs Shaheb patel	APP
32	C.C. 468/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Gogi P S Vs Basavaraj	App
3.00-5.00PM				
33	C.C. 127/2013 (HEARING)		WADAGERA PS Vs DURGANNA RANGASWAMY	
34	C.C. 730/2013 (ARGUMENTS-CRIMINAL)		State of Karnataka excise ps Vs Nagaraj	App
35	C.C. 58/2014 (ARGUMENTS-CRIMINAL)		State of Karnataka GOGI PS Vs Mallappa	App
36	C.C. 135/2014 (ARGUMENTS-CRIMINAL)		State of Karnataka Wadgera ps Vs Mallikarajun	App
37	C.C. 507/2014 (ARGUMENTS-CRIMINAL)		State of Karnataka Wadgera ps Vs Bhimaray	App
38	C.C. 593/2014 (ARGUMENTS-CRIMINAL)		State of Karnataka Gogi ps Vs Shamsuddin	App
39	C.C. 873/2014 (ARGUMENTS-CRIMINAL)		State of Karnataka GOGI PS Vs Mudeppa@Mallangouda	APP
40	C.C. 1436/2014 (ARGUMENTS-CRIMINAL)		State of Karnataka Wadager PS Vs Yankappa	APP

Dangling IA:

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 - 2.00 PM</u>				
1	O.S. 112/2020 (APPEARANCE OF PARTY)		Mabani Vs Manikamma	Ramesh .N.DESHPANDE
2	O.S. 222/2009 (HEARING)		BHIMANNA SAIBANNA Vs SAIBANNA DODDA ZIADDAPPA	R.M.HONNAREDDY
3	O.S. 4/2019 (EVIDENCE-CIVIL)		Chandrashekhar Vs Mahadevappa	Desai Amaresh Shivareddeppa
4	O.S. 203/2012 (Await orders)		KASIMSAB DODMANI CHANDPASHA Vs LAXMAN SIRAHALDAR LACHAMAMMA	S.V.KULKARNI
5	O.S. 205/2012 (Await orders)		HANUMANHTA HARIJAN NINGAPPA Vs LAXMAN SIR HALHALWALDAR LACHAMMA	S.V.KULKARNI
6	O.S. 5/2013 (for objections)		GOVINDAPPA MAVINMATHI LAXMAN Vs BHIMAPPA SADYAPUR SANGAPPA	
7	O.S. 321/2013 (Await commissioner report)		Shrihari Vs Mallayya	Sri R.M.Honnareddy Shahapur
8	O.S. 34/2017 (for amended plaint)		Bassamma Vs Shivamanepa	HONNAREDDY RAYANNA MALLAREDDEPPA
<u>3.00-5.00PM</u>				
9	O.S. 352/2012 (ARGUMENTS-CIVIL)		SAIBANNA NAGAMMA Vs DYAVAPPA PANI SAIBANNA	KNT RND
10	O.S. 96/2015 (ARGUMENTS-CIVIL)		Krishnbai Vs Bhartibai	Mudbool BHASKAR RAO
11	O.S. 144/2017 (ARGUMENTS-CIVIL)		Babu Vs Tahera Begum	Kollur Ramanagowda H
12	P and SC 4/2019 (ARGUMENTS-CIVIL)		Mohammed Meheboob Sab Vs The Manager SBI B.Gudi	Mudbool Umesh Bhaskar rao
13	O.S. 116/2018 (ISSUES-CIVIL)		Avvamma Vs Subhash	R N Deshapande

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14	O.S. 281/2012 (ORDERS-CIVIL)		BASAVARAJAPPA JAGIDAR CHANDRASHEKARAYA Vs NINGANNA KHANAPUR ADIVEPPA	PPK CTD
15	O.S. 116/2015 (ORDERS-CIVIL)		Kasimbee Vs Chand Pasha	Sahu S Shekhar
16	Misc 16/2015 (ORDERS-CIVIL)		Sanna Chidananda Vs Ambamma	Sri C.B.Kinikeri
17	O.S. 76/2019 (ISSUES-CIVIL)		Sadashivareddy Vs Sangappa Gouda	SRI T.NAGENDRA

Dangling IA: